

## FORM G

*(For extension of timelines pursuant to First Form-G published on March 25, 2025)*

**INVITATION FOR EXPRESSION OF INTEREST FOR  
'BOMBAY INFRASTRUCTURE INDIA LIMITED'  
OPERATING IN REAL ESTATE ACTIVITIES, MAHARASHTRA**

*(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                                                                                                 |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of the corporate debtor along with PAN & CIN / LLP No.                                                                           | Bombay Infrastructure India Limited<br>PAN: AADCB0365P<br>CIN: U45200MH2006PLC159155                                                                                                                                                                            |
| 2.                   | Address of the registered office<br>(as per MCA records)                                                                              | Bashabhai Compound 274 S V Road Opp Jama Masjid Bandra (West), Mumbai, Maharashtra, India – 400050                                                                                                                                                              |
| 3.                   | URL of website                                                                                                                        | NA                                                                                                                                                                                                                                                              |
| 4.                   | Details of place where majority of fixed assets are located                                                                           | Commercial Units in an under-construction building (previously known as City Centre Mall) located at Vashi – Sector 19D, Plot No. 18, Navi Mumbai – 400 703                                                                                                     |
| 5.                   | Installed capacity of main products / services                                                                                        | NA                                                                                                                                                                                                                                                              |
| 6.                   | Quantity and value of main products / services sold in last financial year                                                            | Nil                                                                                                                                                                                                                                                             |
| 7.                   | Number of employees / workmen                                                                                                         | Nil as per the information available.                                                                                                                                                                                                                           |
| 8.                   | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | The details as available can be sought by sending an email on <a href="mailto:cirp.bombayinfra@gmail.com">cirp.bombayinfra@gmail.com</a> and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.              |
| 9.                   | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on <a href="mailto:cirp.bombayinfra@gmail.com">cirp.bombayinfra@gmail.com</a> |
| 10.                  | Last date for receipt of expression of interest                                                                                       | April 24, 2025                                                                                                                                                                                                                                                  |
| 11.                  | Date of issue of provisional list of prospective resolution applicants                                                                | May 04, 2025                                                                                                                                                                                                                                                    |
| 12.                  | Last date for submission of objections to provisional list                                                                            | May 09, 2025                                                                                                                                                                                                                                                    |
| 13.                  | Date of issue of final list of prospective resolution applicants                                                                      | May 19, 2025                                                                                                                                                                                                                                                    |
| 14.                  | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.     | May 24, 2025                                                                                                                                                                                                                                                    |
| 15.                  | Last date for submission of resolution plans                                                                                          | June 23, 2025                                                                                                                                                                                                                                                   |
| 16.                  | Process email id to submit EOI                                                                                                        | <a href="mailto:cirp.bombayinfra@gmail.com">cirp.bombayinfra@gmail.com</a>                                                                                                                                                                                      |

**Notes-**

1. *This Form-G is published to extend the timelines as outlined in previous Form-G published on March 25, 2025. Eligible parties who have submitted EOIs pursuant to previous Form G shall remain valid subject to submission of requisite documents and fulfilment of eligibility criteria.*
2. *This Form G and the timelines/terms mentioned herein are subject to approval of extension of CIRP tenure for which an application has been filed before the Hon'ble NCLT.*



**Kshitiz Gupta**

**Resolution Professional of Bombay Infrastructure India Limited**

Registration Number: IBB/PA-002/IP-N00721/2018-2019/12140

AFA Valid Till: December 31, 2025

**Address & email id registered with IBB:**

F-52, First Floor, Centrium Mall, Lokhandwala Township Akurli Road,  
Kandivali East, Mumbai - 400101

Email Address- [kshitiz.ca@gmail.com](mailto:kshitiz.ca@gmail.com)

Process specific email id for correspondence: [cirp.bombayinfra@gmail.com](mailto:cirp.bombayinfra@gmail.com)

**Date: April 11, 2025**

**Place: Mumbai**

## SHARAD PAWAR, SUPRIYA SULE ATTEND AJIT PAWAR'S SON'S ENGAGEMENT



Sharad Pawar attended the family event accompanied by his wife Pratibha Pawar.

HT Correspondent  
puneletters@hindustantimes.com

**PUNE:** Jay Pawar, son of Maharashtra deputy chief minister Ajit Pawar, on Thursday got engaged to Rutuja Patil in a private ceremony held at a farmhouse in Ghotwade on the outskirts of Pune.

The engagement held at the Ajit Pawar-owned farmhouse was essentially a low-key affair, attended largely by close friends and family members.

What made the occasion noteworthy however was the presence of Ajit Pawar's uncle, Nationalist Congress Party (Sharadchandra Pawar) president, Sharad Pawar.

Despite the ongoing political divide between the nephew-uncle duo, Sharad Pawar attended the family event accompanied by his wife Pratibha Pawar and daughter and Baramati MP Supriya Sule.

Yogendra Pawar, Ajit Pawar's nephew who contested the assembly polls from Baramati against his uncle, also attended the event.

## ‘Armed forces must be ready for info warfare’

Rahul Singh  
letters@hindustantimes.com

**NEW DELHI:** Defence minister Rajnath Singh on Thursday said “cyber, space and information warfare” were turning out to be as potent as conventional military operations, stressing that the armed forces “must operate jointly and stay future-ready” in light of the evolving multi-domain environment and technological advancements.

“We are in the age of grey zone and hybrid warfare where cyber-attacks, disinformation campaigns and economic warfare have become tools that can prosecute and achieve politico-military aims without a single shot being fired,” the minister said. He was speaking at a convocation ceremony held at the Defence Services Staff College (DSSC), Wellington, Tamil Nadu, where young officers from the three services and friendly foreign militaries undergo a one-year career-advancing course.

In his address, Singh touched upon the ongoing global conflicts and how the traditional concept of warfighting was changing.

Describing the power of technological innovation in combat theatres as breathtaking, he said, “In the Ukraine-Russia conflict, drones have virtually emerged as a new arm, if not a transformative science. The majority of losses of soldiers and equipment have been attributed neither to traditional artillery nor to armour but to drones. Similarly, space capacities in the low earth orbit are transforming military intelligence, surveillance, positioning, targeting and communications, taking combat to a new



Defence minister Rajnath Singh visits the Madras Regiment War Memorial at DSSC Wellington in Nilgiris on Thursday.

high.”

The comments come at a time when India is set to bring out a space doctrine to boost military capabilities and protect space assets from threats. The country is also working on a military space policy, amid China expanding its capabilities at a ripping pace.

The ongoing conflicts and contemporary trends highlight that the traditional notions of warfare are being rewritten, Singh said.

“Emerging technologies are impacting the character of war...Warfare today has gone beyond the traditional battlefields of land, sea and air. Armed forces will increasingly need to operate jointly in a multi-domain environment where cyber, space and information warfare will be as potent as conventional operations.” The government is committed to transforming the military into a technologically advanced combat-ready force capable of multi-domain integrated operations, he said.

“Technology today is driving geopolitics and national security like never before. Artificial intelligence and the emerging basket of technologies, including robotics, quantum, blockchain, space, cyber, electronics and additive manufacturing, are revolutionising deterrence and warfighting in critical ways.” He said global geopolitics is being redefined by three key metrics — a major pivot towards prioritising national security, a technological tsunami, and accelerating innovation; urging the officers to study the nuances of these trends to stay ahead of the curve.

The minister also drew attention to the impact of the conflict in West Asia and the geopolitical tensions in the Indo-Pacific on the overall security calculus.

“The ongoing conflicts teach us that building a resilient, indigenous, and future-ready defence technological and manufacturing ecosystem is not an option, but a strategic necessity. There is a need to develop low-cost, high-tech solutions.”

## ‘WOMAN INVITED TROUBLE’: HC GRANTS BAIL TO RAPE ACCUSED

Jitendra Sarin  
letters@hindustantimes.com

**PRAYAGRAJ:** Allahabad high court judge justice Sanjay Kumar Singh has granted bail to a man accused of raping a woman who had accompanied the accused after getting drunk at a bar in Delhi, noting that the victim herself invited trouble and was responsible for the alleged act of rape.

A case of rape was registered at the Sector 126 police station in Noida on September 23 last year based on the complaint of the survivor, a student of a private university in the national capital. In her complaint, the woman alleged that she met the accused, Nischal Chandak, at a bar in South Delhi's Hauz Khas area where she had gone with her three female friends on September 21.

She was at the bar till around 3am and was heavily intoxicated, when the accused allegedly insisted her to accompany him to his house, the complaint said. It added that she agreed to go with him to his place to rest. However, Chandak allegedly touched her inappropriately on the way and instead of taking her to his residence in Noida, he took her to his relative's house in Gurugram where he raped her twice, the woman claimed.

“This court is of the view that even if the allegation of the victim is accepted as true, then it can also be concluded that she herself invited trouble and was also responsible for the same,” justice Singh remarked in the order dated March 11, granting bail to the accused.

“Since she needed support, therefore, she herself agreed to go to the house of the applicant and take rest,” the judge said.

{ COURT SEEKS SEPARATE PETITIONS }

## File pleas on hardship to seek divorce in 1 yr: HC

Debabrata Mohanty  
letters@hindustantimes.com

**BHUBANESWAR:** Couples seeking divorce within a year of their wedding must file a separate application citing “exceptional hardship” or “exceptional depravity” in order to waive the mandatory one-year waiting period under the Hindu Marriage Act, 1955, the Orissa high court has observed, adding that the court retains discretion in such cases to allow the petition.

Disposing of a petition filed by a man, who had challenged a family court's order denying his prayer for divorce from his wife within a year of their wedding, a division bench of the high court held that Section 14 of the Hindu Marriage Act (HMA), which bars presentation of petition for divorce within one year of marriage, starts with a

non-obstante clause, meaning it overrides all other provisions of the 1955 law.

“It explicitly prohibits not just the court from entertaining a divorce petition within one year of marriage but also prevents a party from presenting such a petition... the statutory bar is absolute unless a specific application for leave is filed and allowed,” a division bench of justices Bibhu Prasad Routray and Chittaranjan Dash observed in its order dated April 7.

The court further noted that Section 14(l) of the HMA, however, permits a relaxation of this bar in exceptional cases where the “petitioner can demonstrate either exceptional hardship suffered by the petitioner, or exceptional depravity on the part of the other half”. “The court retains discretion in such cases to allow the petition

to be presented within one year, provided the plea is substantiated through a separate application seeking permission to file for divorce prematurely,” it added.

In the present case, the petitioner and his wife got married as per Hindu rites and rituals on May 13, 2020. However, within a very short span of time, the couple developed marital discord, leading to serious disputes and allegations from both sides.

The situation worsened so much that the wife left the matrimonial home on June 24, 2020, just over a month after their marriage.

After she did not return allegedly despite repeated requests from the husband and his family, the man filed a petition for divorce before the family court in Bhadrak on July 7.

## Govt, Oppn engage in credit war over Rana's extradition

Smriti Kak Ramachandran  
letters@hindustantimes.com

**NEW DELHI:** The extradition of Tahawwur Rana to India triggered a political slugfest, with the ruling Bharatiya Janata Party and the Congress both seeking to claim credit for bringing one of the key accused in the 26/11 Mumbai attacks to the country.

While the BJP said Rana's extradition reflects “new India's” zero-tolerance resolve towards terrorism under Prime Minister Narendra Modi, the Congress said that the Modi government benefited from the “mature, consistent and strategic diplomacy” that began under the United Progressive Alliance (UPA) dispensation.

Addressing media in Mumbai, Union minister Piyush Goyal said that Modi government acted to bring those who attacked the country to justice, unlike Congress government that did not do “anything” to punish those involved in the 2008 Mumbai terror attacks, which killed 166 people.

While taking potshots at the Congress, he said during their regime, another accused Ajmal Kasab, who was subsequently hanged, was “served biryani” (a reference to the then prosecutor's statement that the accused was served biryani in prison).

“During Congress' time, the terrorists attacked the very hotel we are standing in. People died here.



Piyush Goyal; P Chidambaram

However, Congress didn't do anything to punish those involved. The one who was caught, Kasab, was also served biryani. Those who attacked our country... this is PM Modi's resolve to bring them to justice, and they got punished. Every Indian citizen is proud of PM Modi that those involved would be punished on this land...,” Goyal said.

Congress leader P Chidambaram criticised the Modi government for taking “credit” for the extradition. “Let the facts be clear: the Modi government did not initiate this process, nor did it secure any new breakthrough. It merely benefited from the mature, consistent, and strategic diplomacy begun under the UPA. This extradition is not the result of any grandstanding,” he said.

BJP spokesperson Shehzad Poonawala said, “During the UPA regime, countries that actively supported terrorism were granted the status of Most Favoured Nation. Today, if incidents like Uri or Pulwama occur, they are not met with MFN, but with MTJ- ‘Muh Tod Jawab’ (befitting reply).”

{ 26/11 ATTACK SURVIVOR }

## ‘Even today, any sound is a trigger’

Sudipta Basu  
letters@hindustantimes.com

**MUMBAI:** Dr Tilu Mangeshikar has a simple question for Tahawwur Rana if she ever met the key accused in the 2008 Mumbai attacks who landed in Delhi on Thursday: “We look like each other, albeit hold different ideologies; how could your men train their guns on us?”

The then Mumbai-based doctor (she has since relocated to Singapore, followed by Australia) and her daughter, then a teenager, are among those who survived the horrific terrorist attacks in the financial capital on November 26, 2008.

“My daughter and I were at a family friend's wedding reception which was being held at the Crystal Room of the Taj Mahal Hotel, when we heard shots. More followed and suddenly we saw waiters bolting our doors. I asked one of them if those were gun shots; he answered in the affirmative. People ran amok in



Tilu Mangeshikar

fear, while my daughter, who was 18 then, and I hid under one of the tables, as did many others,” Mangeshikar recalled.

After a while, she said, they gradually crawled out through the service passage and tried to escape to a safe space. “On our way out from the Crystal room we saw one of the terrorists – he had a backpack on and held a gun. He did not see us and walked past, and we managed to reach the Chambers lounge. We stayed there until we were evacuated

the next morning, when the commandos arrived.”

Mangeshikar said the incident affected her daughter deeply and she refused to talk about it for at least two years.

“We were not equipped to handle such an extraordinary experience. No one was. People suggested that I send my daughter for counselling, but she had closed down completely; she did speak to someone eventually, just as many others also did,” she said.

Though they eventually slipped into their routine lives, the doctor said she and her family took basic training in life support skills from the police and fire brigade, in order to be equipped to face a situation of emergency.

“It's been nearly 17 years; but even today when I hear a sharp sound, it triggers fear in me. In fact, any sound is a trigger. Each time my daughter, who now lives in Dallas, goes to a movie theatre, she checks the exits,” she said.

**इलाहाबाद विश्वविद्यालय**  
**UNIVERSITY OF ALLAHABAD**  
(A Central University)

**Brief Advertisement** 08/04/2025

On-Line Applications are invited from Indian citizens for various Teaching positions in the University vide Advt. No. UoA/Asst Prof/01/2025; UoA/Asso Prof/01/2025 & UoA/Prof/01/2025. The detailed advertisement and application form shall begin from 11/04/2025. Applicants may visit **Official Website of the University: www.alluniv.ac.in** for detailed advertisement and Application Form. The last date for submission of **online application form is 02/05/2025.**

No. 05/R/418/2025, Dated: 08th April, 2025

**Registrar**

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**FORM G**  
(For extension of timelines pursuant to First Form-G published on March 25, 2025)

**INVITATION FOR EXPRESSION OF INTEREST FOR ‘BOMBAY INFRASTRUCTURE INDIA LIMITED’ OPERATING IN REAL ESTATE ACTIVITIES, MAHARASHTRA**  
(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS                                                                                                                     |                                                                                                                                                                                                                                                            |
|------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of the corporate debtor along with PAN & CIN / LLP No.                                                                           | Bombay Infrastructure India Limited<br>PAN - AADCB0365P<br>CIN: U45200MH2006PLC159155                                                                                                                                                                      |
| 2. Address of the Registered Office (As per MCA records)                                                                                 | Bashabhai Compound 274, S. V. Road, Opp. Jama Masjid, Bandra (West), Mumbai, Maharashtra, India-400 050.                                                                                                                                                   |
| 3. URL of website                                                                                                                        | NA                                                                                                                                                                                                                                                         |
| 4. Details of place where Majority of fixed assets are located                                                                           | Commercial Units in an Under Construction building (Previously known as City Centre Mall) Located at Vashi : Sector 19D, Plot No. 18, Navi Mumbai-400 703                                                                                                  |
| 5. Installed capacity of main products / services                                                                                        | NA                                                                                                                                                                                                                                                         |
| 6. Quantity and value of main Products                                                                                                   | Nil                                                                                                                                                                                                                                                        |
| 7. Services sold in last Financial year                                                                                                  | Nil as per the information available.                                                                                                                                                                                                                      |
| 8. Number of Employees / Workmen                                                                                                         | The details as available can be sought by sending an email on <a href="mailto:cirp.bombayinfra@gmail.com">cirp.bombayinfra@gmail.com</a> and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.         |
| 9. Further details including last available Financial Statements (with schedules) of two years, lists of creditors are available at URL: | The detailed invitation for expression of interest which shall include the eligibility for resolution applicants U/s. 25(2)(h) of the Code can be sought by sending an email on <a href="mailto:cirp.bombayinfra@gmail.com">cirp.bombayinfra@gmail.com</a> |
| 10. Eligibility for resolution applicants under section 25(2) (h) of the Code is available at URL:                                       | April 24, 2025                                                                                                                                                                                                                                             |
| 11. Last date for receipt of expression of interest                                                                                      | May 04, 2025                                                                                                                                                                                                                                               |
| 12. Date of issue of provisional list of prospective resolution applicants                                                               | May 09, 2025                                                                                                                                                                                                                                               |
| 13. Last date for submission of objections to provisional list                                                                           | May 19, 2025                                                                                                                                                                                                                                               |
| 14. Date of issue of final list of prospective resolution applicants                                                                     | May 24, 2025                                                                                                                                                                                                                                               |
| 15. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants     | June 23, 2025                                                                                                                                                                                                                                              |
| 16. Last date for submission of resolution plans                                                                                         | June 23, 2025                                                                                                                                                                                                                                              |
| 17. Process email id to submit EOI                                                                                                       | <a href="mailto:cirp.bombayinfra@gmail.com">cirp.bombayinfra@gmail.com</a>                                                                                                                                                                                 |

**Notes:-**  
1. This Form-G is published to extend the timelines as outlined in previous Form-G published on March 25, 2025. Eligible parties who have submitted EOIs pursuant to previous Form G shall remain valid subject to submission of requisite documents and fulfillment of eligibility criteria.  
2. This Form G and the timelines / terms mentioned herein are subject to approval of extension of CIRP tenure for which an application has been filed before the Hon'ble NCLT.

sd/-  
**Kshitiz Gupta**  
Resolution Professional of Bombay Infrastructure India Limited  
Registration Number: IBBI/IPA-002/IP-NO0721/2018-2019/12140  
AFA Valid Till : December 31, 2025  
Address & email id registered with IBBI:  
F-52, First Floor, Centrium Mall, Lokhandwala Township Akurli Road, Kandivali East, Mumbai-400 101 Email Address : [kshitiz.ca@gmail.com](mailto:kshitiz.ca@gmail.com)  
Process specific email id for correspondence : [cirp.bombayinfra@gmail.com](mailto:cirp.bombayinfra@gmail.com)  
Date : April 11, 2025  
Place: Mumbai

**TATA CONSULTANCY SERVICES LIMITED**

Registered Office: 9<sup>th</sup> Floor, Nirmal Building, Nariman Point, Mumbai 400 021. Tel: +91 22 6778 9595 Fax: +91 22 6778 9660  
e-mail: [investor.relations@tcs.com](mailto:investor.relations@tcs.com) website: [www.tcs.com](http://www.tcs.com) CIN: L22210MH1995PLC084781

**Extract of the audited consolidated financial results for the year ended March 31, 2025** (₹ crore)

|                                                         | Three months ended March 31, 2025 | Year ended March 31, 2025 | Three months ended March 31, 2024 |
|---------------------------------------------------------|-----------------------------------|---------------------------|-----------------------------------|
| Revenue from operations                                 | 64,479                            | 2,55,324                  | 61,237                            |
| Profit before tax                                       | 16,402                            | 65,331                    | 16,849                            |
| Profit after tax                                        | 12,293                            | 48,797                    | 12,502                            |
| Total comprehensive income for the period               | 12,855                            | 49,386                    | 12,240                            |
| Paid up equity share capital (Face value: ₹1 per share) | 362                               | 362                       | 362                               |
| Total reserves (including non-controlling interests)*   | 95,409                            | 95,409                    | 90,957                            |
| Earnings per equity share:- Basic and diluted (₹)       | 33.79                             | 134.19                    | 34.37                             |

\*Balances for three months and year ended March 31, 2025 represent balances as per the audited consolidated balance sheet for the year ended March 31, 2025 and balances for three months ended March 31, 2024 represent balances as per the audited consolidated balance sheet for the year ended March 31, 2024 as required by Securities and Exchange Board of India (Listing Obligation and Disclosure Requirements) Regulations, 2015.

**Extract of the audited standalone financial results for year ended March 31, 2025** (₹ crore)

|                                           | Three months ended March 31, 2025 | Year ended March 31, 2025 | Three months ended March 31, 2024 |
|-------------------------------------------|-----------------------------------|---------------------------|-----------------------------------|
| Revenue from operations                   | 54,136                            | 2,14,853                  | 51,488                            |
| Profit before tax                         | 14,672                            | 62,648                    | 15,180                            |
| Profit after tax                          | 11,116                            | 48,057                    | 11,393                            |
| Total comprehensive income for the period | 11,194                            | 48,361                    | 11,609                            |

**Notes:**  
1. The audited consolidated financial results and audited standalone financial results have been reviewed by the Audit Committee and approved by the Board of Directors at its meeting held on April 10, 2025. The statutory auditors have expressed an unmodified audit opinion on these results.  
2. The Board of Directors at its meeting held on April 10, 2025, has proposed a final dividend of ₹30.00 per equity share.  
3. The above is an extract of the detailed format of financial results filed with Stock Exchanges under Regulation 33 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format for three months and year ended March 31, 2025, are available on the BSE Limited website (URL: [www.bseindia.com](http://www.bseindia.com)), the National Stock Exchange of India Limited website (URL: [www.nseindia.com](http://www.nseindia.com)) and on the Company's website (URL: [www.tcs.com/investors](http://www.tcs.com/investors)). The same can be accessed by scanning the QR code provided below.

Mumbai  
April 10, 2025

For and on behalf of the Board of Directors  
  
**K Krithivasan**  
CEO and Managing Director  
DIN: 10106739

# 'फुले' चित्रपटावरील आक्षेपावरून सेन्सॉरची मानसिकता लक्षात येते : जयंत पाटील

लोकमत न्यूज नेटवर्क

**मुंबई :** महात्मा ज्योतिबा फुले आणि सावित्रीबाई फुले यांच्या जीवनावर आधारित 'फुले' या हिंदी चित्रपटावर काही संघटनांनी आक्षेप घेतल्यानंतर सेन्सॉर बोर्डानेही काही दृश्यांबाबत आक्षेप घेतला आहे. शरद पवार गटाचे प्रदेशाध्यक्ष जयंत पाटील यांनी यावरून नाराजी व्यक्त केली आहे.

'काश्मीर फाइल्स', 'केरला फाइल्स'सारख्या प्रचारक आणि समाजात दुही

निर्माण करणाऱ्या चित्रपटांवर सेन्सॉर बोर्ड कोणताही आक्षेप घेत नाही. मात्र, महात्मा ज्योतिबा फुले आणि सावित्रीबाई फुले यांचे कार्य देशभर पोहोचविणाऱ्या 'फुले' चित्रपटावर आक्षेप घेतला जात आहे. कोण नामदेव ढसाळ? असा प्रश्न उपस्थित करणाऱ्या सेन्सॉर बोर्डात किती विद्वान लोक बसतात याची कल्पना आली होती. पुण, आता 'फुले' चित्रपटावर आक्षेप घेतला जात आहे, त्यातून सेन्सॉर बोर्डाची मानसिकता लक्षात येते, असे जयंत पाटील म्हणाले.

## 'विरोध करू नये'

महात्मा फुले यांच्याबाबत मराठीमध्ये चित्रपट आले असले तरी हिंदीतील हा पहिला चित्रपट आहे. इतिहास हा इतिहास म्हणून समोर आला पाहिजे. त्यामुळे मला वाटतं कोणीही विरोध करू नये, असे माजी मंत्री छान भुजबळ यांनी सांगितले.

# सूर ज्योत्स्ना राष्ट्रीय संगीत पुरस्कार सोहळा उद्या दिल्लीत

**'लोकमत'चे आयोजन :**  
**शानदार सोहळ्यात प्रसिद्ध**  
**सूफी गायक मामे खान यांची**  
**प्रस्तुती ठरेल आकर्षण**  
लोकमत न्यूज नेटवर्क

**नागपूर :** लोकमत सखी मंचच्या संस्थापक व संगीतसाधक ज्योत्स्ना दर्दा यांच्या स्मृतीनिमित्त 'लोकमत' समूहातर्फे दिल्या जाणाऱ्या 'सूर ज्योत्स्ना राष्ट्रीय संगीत पुरस्कार २०२५' वितरण सोहळ्याचे शानदार आयोजन येत्या १२ एप्रिल रोजी दिल्ली येथे होत आहे. यावेळी राजस्थानचे सुप्रिद्ध लोककलावंत आणि सूफी गायक मामे खान यांची प्रस्तुती या सोहळ्याचे आकर्षण ठरेल.

दिल्ली कॅन्टोनमेंट येथे ए.पी.एस. कॉलनीजवळील केंद्रीय विद्यालयाच्या डॉ. सर्वपल्ली राधाकृष्णन सभागृहात सायंकाळी ०६:०० वाजता पुरस्कार वितरण सोहळ्याला सुरुवात होणार आहे. याप्रसंगी केंद्रीय पर्यटन व सांस्कृतिकमंत्री गजेंद्र सिंह शेखावत, जम्मू काश्मीरचे माजी मुख्यमंत्री व लोकशाही प्रगतिशील आझाद पार्टीचे चेअरमन गुलाम नबी आझाद, प्रसिद्ध शास्त्रीय गायक व नृत्य शिक्षक व माजी



मामे खान, सूफी गायक



राज्यसभा सदस्य पद्मविभूषण सोनल मानसिंह, प्रसिद्ध डिझायनर, सिनोग्राफर व आर्ट क्युरेटर पद्मभूषण राजीव सेठी प्रामुख्याने उपस्थित राहतील.

पुरस्कार सोहळ्यात प्रसिद्ध गजल गायक पद्मश्री अहमद व मोहम्मद हुसेन यांना सूर ज्योत्स्ना राष्ट्रीय संगीत लीजेंड पुरस्कार आणि प्रसिद्ध सूफी संगीततज्ज्ञ अनिता सिंघवी यांना आयकॉन अवॉर्डने सन्मानित करण्यात येणार आहे.

पुरस्कार वितरण सोहळ्यानंतर प्रसिद्ध लोककलावंत व सूफी गायक मामे खान यांची शानदार प्रस्तुती प्रेक्षकांना अनुभवायला मिळणार आहे. त्यांच्यासह या सोहळ्यात सूर ज्योत्स्ना पुरस्कारप्राप्त त्रिभुक्ती बॅण्डचे मेहताब अली व एस. आकाश आणि प्रसिद्ध तबलावादक ईशान घोष यांच्या संगीतमय मैफलीची मेजवानी उपस्थितांना मिळणार आहे.



भारत सरकार  
रेल्वे मंत्रालय

रेल्वे भर्ती बोर्ड

असिस्टंट लोको पायलट (एलपीसी) बी भर्ती 01/2025

सांकेतिक सूचना

खालील तक्त्यामध्ये दिलेल्या असिस्टंट लोको पायलट पदासाठी पात्र उमेदवारांकडून अर्ज मागविण्यात येत आहेत. अर्ज केवळ ऑनलाईन पद्धतीने सादर करणे आवश्यक आहे.

अर्ज उपस्थायची तारीख : 12-एप्रिल-2025, अर्ज सादर करणाऱ्या अंतिम तारीख : 11-०५-2025 (23:59 वाजता)

| पदनाम                        | 7 व्या वेतन आयोगानुसार वेतन स्तर | प्रारंभिक वेतन (रु.) | शैक्षणिक आणि वैयक्तिक मातक      | 1.7.2025 अनुसार वय | एकूण रिक पदे (सब आॅनलाईन) |
|------------------------------|----------------------------------|----------------------|---------------------------------|--------------------|---------------------------|
| असिस्टंट लोको पायलट (एलपीसी) | 2                                | 19,900/-             | तपस्विलवार सौक्ष्मचे परीक्षित-अ | 18 - 30 वर्षे      | 9970                      |

उमेदवारांनी भर्ती प्रक्रियेच्या प्रत्येक टप्प्यावर आधारित असलेल्या अर्जाची विशेष तपस्विलवार प्रणाली केंद्र्यामुळे होणारी त्रुटीसोय आणि अतिरिक्त दिलेले टाकण्यासाठी ऑनलाईन अर्ज भरताना आधारकार्डचा वापर करून आपला प्राथमिक तपस्विल पडताळाचा, अर्जा सक्त सुरुवा करण्यात येत आहे. आधार कार्डचा वापर करून पडताळाची तपस्विलचे पर पर पाहण्याच्या उद्देशाने आधार कार्डचीर नसू आणि जनमतरीय ही दहवी जैतीप्राप्तकमध्ये उपलब्ध असलेल्या पूर्व नाव आणि जनमतरीय 100 % जुळण्यासाठी आधारकार्ड अपडेट करेचे असते. त्याकामाने ऑनलाईन अर्ज भरण्यापूर्वी नवीनतम फोटो आणि नवीनतम बायोमेट्रिक (हातचे ठसे आणि डोळांशी इयुडे) सह आधारकार्ड अपडेट करायची आवश्यकता आहे.

ही अधिसूचना पूर्णपणे सूचक स्वरुपाची आहे. संपूर्ण तपस्विलारांशी, अर्जदारांशी ऑनलाईन अर्ज भरण्यापूर्वी सोशल.क.01/2025(एलपीसी) तपस्विलारवर्गने वाचून घ्यावा, असे सुचित करण्यात येते. उपरोक्त मंतीरी संबंधित कोणतेही शुद्धिपत्र / पुरकपत्र / महत्वपूर्ण सूचना वेळोवेळी खाली सूचीबद्ध केलेल्या आआरजीच्या वेबसाईट वरून जारी केली जाईल.

| सीईएन 01/2025 मध्ये घेणाऱ्या आर आर जी च्या वेबसाईट |                                   |                                                 |                                   |
|----------------------------------------------------|-----------------------------------|-------------------------------------------------|-----------------------------------|
| अहमदाबाद<br>www.rbmahmedabad.gov.in                | अजमेर<br>www.rbjajmer.gov.in      | भोपाळ<br>www.rbmhopal.gov.in                    | भुवनेश्वर<br>www.rbbbs.gov.in     |
| बिलासपूर<br>www.rbbilaspur.gov.in                  | चंडीगड<br>www.rbrcdg.gov.in       | चेन्नई<br>www.rbrchennai.gov.in                 | गुवाहाटी<br>www.rbguwahati.gov.in |
| जम्मू श्रीनगर<br>www.rbjammu.nic.in                | कोलकाता<br>www.rbrkolkaata.gov.in | मालदा<br>www.rbrmalda.gov.in                    | मुंबई<br>www.rbrmumbai.gov.in     |
| मुहानगरपूर<br>www.rbmuzaffarpur.gov.in             | पटना<br>www.rbrpatna.gov.in       | प्रतापगड<br>www.rbrpatil.gov.in                 | रांची<br>www.rbranchi.gov.in      |
| रिक्तदाराबाद<br>www.rbrsecunderabad.gov.in         | रिसीगुडी<br>www.rbrsiguri.gov.in  | सिखवलंगपुरम<br>www.rbrshivananiganapuram.gov.in | गोरखपूर<br>www.rbrgkp.gov.in      |

ड. आरआरजी/एससी/भरती/सीईएन 01/2025(एलपीसी)

दिनांक : 11-04-2025

अध्यक्ष  
रेल्वे भर्ती बोर्ड

"टाउंडर, दलाल आणि जीव केंद्रतर्पासून सावध राह!"

| मध्य रेल्वे                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |  |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| मुंबई विभाग                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |  |
| विद्युत विद्युत कामे                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |  |
| ई-निविदा सूचना क्रमांक                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |  |
| BB.EL.GSU.OHE.2025-26/02                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |  |
| दिनांक ०८.०४.२०२५                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |  |
| वर्षीत विभागीय विद्युत अभियंता (जीएसए), तिसरा मजला, ओल्ड एरिया, व्यवस्थापक इमारत, गुड्स डेप, पी. डी' मेले रोड, वाडीबंदर, मुंबई- ४०० ०१०, भारताच्या राष्ट्रपतींच्या वतीने आणि त्यांच्याकरिता (www.ireps.gov.in) संकेतस्थळाद्वारे स्थापित केलेल्या कामासाठी नाणिक आणि प्रस्थापित कंत्राटदारांकडून ( दोन पॅकेट प्रणालीमध्ये) खुली ई-निविद आमंत्रित करित आहे.                                                                                                                                                                                                                                                                                                         |  |
| स्वतःने सादर केलेली निविद स्वीकारली जाणार नाही. निविदा सादर करण्याची अंतिम तारीख २३.०५.२०२५ रोजी १५:०० वाजेपर्यंत आहे आणि त्याच दिवशी १५:०० वाजल्यानंतर निविदा उघडल्या जातील. <b>क्रायाचे नाव :</b> मध्य रेल्वेच्या मुंबई विभागातील कल्याण-कर्जत विभागातील निविदा OHE करिता 25KV, AC OHE चा पुर्वव, उभाणी, चारणी आणि कर्जातील करणे. <b>निविदा खर्च (अंदाजे):</b> रु. ०५.५६ कोटी, <b>आवक्येची शोली सुल्ला:</b> रु. २५,२३,०००/-, <b>प्रस्ताव वेळता:</b> १० दिवस, <b>पूर्वी होण्याचा कालावधी:</b> २४ महिने (पावसाळ्यावर), निविदांचे संपूर्ण तपशील <b>www.ireps.gov.in</b> या संकेतस्थळावर उपलब्ध आहेत. संपूर्ण निविदा दस्तऐवज संकेतस्थळावरून डाऊनलोड केले जाऊ शकतात. |  |
| वर्षीत विभागीय विद्युत अभियंता (जीएसए)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |  |
| SUN 21                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |  |
| अनधिकृत रुप से रेल लाइन को पार करना दंडनीय अपराध है                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |  |

| महाराष्ट्र शासन                                                                                                                                                                                                                                                                                            |  |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| आदिवासी विकास आयुक्तालय, महाराष्ट्र राज्य, नाशिक                                                                                                                                                                                                                                                           |  |
| आदिवासी विकास भवन, पहिला मजला गडकरी चौक, जुना आग्रा रोड नाशिक                                                                                                                                                                                                                                              |  |
| दूरध्वनी क्र. ०२५३-२५७५६१५, २३१७९३८                                                                                                                                                                                                                                                                        |  |
| ई-मेल :- conclud.nsk-mh@gov.in वेबसाईट :- www.mahatribal.gov.in                                                                                                                                                                                                                                            |  |
| ई-निविदा सूचना                                                                                                                                                                                                                                                                                             |  |
| आयुक्त, आदिवासी विकास, महाराष्ट्र राज्य, नाशिक हे त्यांचे अंतर्गत कार्यरत असलेल्या एकलव्य मॉडेल रिसर्चिंशियल स्कुलकरिता फर्निचर साहित्य खरेदी करण्याकामी नाणिकित संस्थेकडून दोन लिफाफा ई-निविदा पद्धतीने स्पर्धात्मक दर मागित आहे.                                                                         |  |
| ऑनलाईन निविदा विक्री दिनांक 15/04/2025 रोजी सकाळी 11.00 वाजेपासून सुरू होत असून निविदा सादर करण्याचा अंतिम दिनांक 07/05/2025 रोजी सायंकाळी 05.00 वाजेपर्यंत आहे. अधिक माहितीसाठी इच्छुक निविदाकार यांनी <a href="https://mahatenders.gov.in">https://mahatenders.gov.in</a> या संकेतस्थळावर संपर्क साधावा. |  |
| स्वा/-                                                                                                                                                                                                                                                                                                     |  |
| लीना बनसोड, भा.प्र.से.                                                                                                                                                                                                                                                                                     |  |
| आयुक्त, आदिवासी विकास, महाराष्ट्र राज्य, नाशिक                                                                                                                                                                                                                                                             |  |
| (DGIPR-2025-26/क्र-5/C-149)                                                                                                                                                                                                                                                                                |  |

| ठाणे महानगरपालिका, ठाणे                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                                                                                                                                                                   |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| सार्वजनिक बांधकाम विभाग                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                                                                                                                                                                   |
| निविदा सूचना                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                                                                                                                                                                   |
| ठाणे महानगरपालिका,ठाणे अनुभवी निविदाकारांकडून ठाणे महानगरपालिका कार्यक्षेत्रामध्ये विविध ठिकाणी नागरी आयुष्यान आरोग्य मंदिर (UHWC) पोर्ट कॅबिनमध्ये उभारणे व इतर अनुषंगिक कामे करणे कामी खालील दोन कामांसाठी ई-टेंडरिंग पध्दतीने निविदा मागवित आहे.                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                   |
| अ.क्र.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | कामाचे नाव                                                                                                                                                                        |
| १                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | ठाणे महानगरपालिका कार्यक्षेत्रामधील कोपरी-नोपाडा,कळवा, मुंब्रा व दिवा या ठिकाणी नागरी आयुष्यान आरोग्य मंदिर (UHWC) पोर्ट कॅबिनमध्ये उभारणे व इतर अनुषंगिक कामे करणे.              |
| २                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | ठाणे महानगरपालिका कार्यक्षेत्रामधील मांजिवाडा-मानपाडा, वतकनगर ,लोकमान्यनगर व उधळसर या ठिकाणी नागरी आयुष्यान आरोग्य मंदिर (UHWC) पोर्ट कॅबिनमध्ये उभारणे व इतर अनुषंगिक कामे करणे. |
| ज्या कंत्राटदारांवरिध्द शासकीय/निमशासकीय/सार्वजनिक क्षेत्रातील संस्था व उपक्रम/स्थानिक स्वराज्य संस्था इ.यांनी शिस्त भंगाचे कार्यवाहिच्या अनुषंगाने नोंदणी पत्र रद्द करण्याची कार्यवाही केली/सुरू आहे. अशा कंत्राटदारांना निविदा प्रक्रियेत भाग घेता येणार नाही. कामाची सविस्तर निविदा सूचना व निविदा प्रपत्र ठाणे महानगरपालिकेचे अधिकृत ई-निविदा संकेतस्थळ <a href="https://mahatenders.gov.in/">https://mahatenders.gov.in/</a> येथे दि. ११/०४/२०२५ ते दि.२१/०४/२०२५ रोजी १६.०० वाजेपर्यंत उपलब्ध असतील .सदर निविदा ई-टेंडरिंग पध्दतीने दि.२१/०४/२०२५ रोजी १६.०० पर्यंत स्विकारण्यात येतील व शक्य झाल्यास दि. २१/०४/२०२५ रोजी १६.३० वा उपस्थित निविदाकार अथवा त्यांचे प्रतिनिधी समक्ष उघडण्यात येतील. |                                                                                                                                                                                   |
| ठामपा/पिआरओ/पिडक्यूडी-मु/४९/२०२५-२६                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                   |
| दि:०९.०४.२०२५                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                                                                                   |
| Pls visit our official web-site <a href="http://www.thanecity.gov.in">www.thanecity.gov.in</a>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                                                                                                                   |
| सहो/-                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                                                                                                                                   |
| नगरअभियंता                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                                                                                                                                                                   |
| ठाणे महानगरपालिका, ठाणे                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                                                                                                                                                                   |



**बृहत्मुंबई**  
**महानगरपालिका**

क्र. सीएच.ई/६७५/पूल दिनांकित ०९.०४.२०२५

### ई-निविदा सूचना

बृहत्मुंबई महानगरपालिका (बीएमसी) प्रतिष्ठित कंत्राटदारांकडून उपरोक्त कामासाठी टक्केवारी दर पद्धतीने पॅकेट 'ए', पॅकेट 'बी' आणि पॅकेट 'सी' मध्ये बहुविद्याशाखीय अभियांत्रिकी संस्था म्हणजे प्रख्यात फर्म, मालकी/भागीदारी फर्म/खाजगी मर्यादित कंपनी/पब्लिक लिमिटेड कंपनी/भारतीय कंपनी अधिनियम २०१३ अंतर्गत नोंदणीकृत कंपनी, बृहत्मुंबई महानगरपालिका, (बीएमसी) मध्ये नोंदणीकृत कंत्राटदार I (C) आणि नवीन नोंदणी नियमानुसार त्यावरील नोंदणीकृत कंत्राटदार (काळ्या यादीत समाविष्ट असलेले किंवा ज्यांच्याविरुद्ध एफआयआर दाखल करण्यात आला आहे त्यांना वगळून) किंवा केंद्र किंवा राज्य सरकार / निमशासकीय यांच्या समतुल्य किंवा अधिक कामाचा अनुभव असलेले कंत्राटदार नियुक्त करण्यासाठी ई-निविदा आमंत्रित करीत आहे.

| अनु. क्र. | कामाचे नाव                                                                                                                                                                               | वर्ग              | अंदाजित मूल्य (रु. मध्ये) | इसारा अनामत ठेव (रु. मध्ये) | करार कालावधी              | निविदा खान्नी शुल्क     |
|-----------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|---------------------------|-----------------------------|---------------------------|-------------------------|
| १         | 'टी' वॉर्ड मधील नोनेपाडा नाल्यावर असलेले जीर्ण पूल: ए) एस.एल. रोड, मुलुंड (प.बी) शिव मंदिराजवळील पूल, मुलुंड (पू.) यांचे प्रस्तावित पाडकाम व पुनर्बांधणी. निविदा आयडी: 2025_MCGM_1169427 | I(C) आणि त्यावरील | ९,७०,९०,०६१.३०/-          | ९,७०,९१०/-                  | १८ महिने (पावसाळ्या सहित) | १८१५० + १८% जीएसटी लागू |

|                                                                             |                                                                                                                         |
|-----------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------|
| निविदा जारी करण्याची आणि विक्रीची तारीख                                     | ११.०४.२०२५ , ११:०० वाजल्यापासून                                                                                         |
| निविदा विक्रीची अंतिम तारीख आणि वेळ आणि बोली सुरक्षा रकमेची पावती सादर करणे | २४.०४.२०२५, १२:०० वाजेपर्यंत                                                                                            |
| पॅकेट 'ए', 'बी' आणि पॅकेट 'सी' सादर करणे (ऑनलाईन)                           | २४.०४.२०२५ १५:०० वाजेपर्यंत                                                                                             |
| पॅकेट 'ए' उघडणे                                                             | २४.०४.२०२५ १६:०० वाजल्यानंतर                                                                                            |
| पॅकेट 'बी' उघडणे                                                            | २४.०४.२०२५ १६:०० वाजल्यानंतर                                                                                            |
| पॅकेट 'सी' उघडणे                                                            | ०६.०५.२०२५ १५:०० वाजल्यानंतर                                                                                            |
| संपर्कासाठी पत्ता                                                           | कार्यालय :- सीएच.ई. (पूल), बीएमसी, तळमजला, अभियांत्रिकी हब बिल्डिंग, डॉ. ई. मोक्षेस रोड, वरळी नाका, वरळी, मुंबई ४०० ०१८ |

ई-निविदा महाराष्ट्र शासनाच्या ई-खरेदी प्रणाली (महाटेंडर्स) (<http://mahatenders.gov.in>) वर उपलब्ध आहे.

सही

पीआरओ/१०१/जाहिरात/२०२५-२६

उप.मुख्य अभियंता (पूल) ई.एस.

**शक्यतो घरी केलेले व ताजे अन्न पदार्थ खावे.**

| पी.एल.ए. क्रमांक २०२४ रे १६३                                                                                                                                                                                                                                                                                                                                                                        |  |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| कोलकाता उच्च न्यायालय                                                                                                                                                                                                                                                                                                                                                                               |  |
| वसियत व अवसीत न्यायक्षेत्र                                                                                                                                                                                                                                                                                                                                                                          |  |
| भात संपाचे राष्ट्रपती यांची वसियतसंबंधी याचिका मूल व्यक्तीच्या मालमते: कुलविन सिंग, इनाम सिंग यांचे पुत्र, कायमचे रहिवासी -५२, बानू एकनाथ लेन, पार्क संकट, पोस्ट ऑफिस संकट अखेवू व पोलिस स्टेशन करवा, कोलकाता, पश्चिम बंगाल, भारत - ७०००१७ व अवसीतचे रहिवासी - कोठी संकाक ३, ग्राउंड फ्लोअर, भार्गव लेनजवळ, ग्रेवें मंदिर, सिद्धिल लाहून, उत्तर दिल्ली, भारत - ११००४८, हे हिंदू धर्मीय नागरिक, मृत. |  |
| वरील मृत व्यक्तीच्या मालमतेत कोणाचाही हक्क अस्तित्वात, ते कृपया या नोंदीच्या प्रसिद्धीनंतर ४ (चार) आठवड्यांच्या आत पुढील कार्यवाही पाहण्यासाठी आणि त्यात सहभागी होण्यासाठी इजर घ्यावेत, अन्यथा वरील मालमतेसाठी वसियत मंजूर केली जाईल.                                                                                                                                                               |  |
| सूचना: तुम्हाला कोलकाता उच्च न्यायालयाच्या विधी सेवा समितीकडून मोफत कायदेशीर सेवा मिळू शकते. त्याकरिता तुम्ही पात्र असाल आणि अशी सेवा घ्यायची इच्छा असल्यास, कृपया संबंधित विधी सेवा समितीशी संपर्क साधावा.                                                                                                                                                                                         |  |
| साक्षीदार: मा. श्री. टी. एस. शिवगणपत, मुख्य न्यायाधीश, दिनांक २४ मार्च, २०२५                                                                                                                                                                                                                                                                                                                        |  |
| निबंधक: दिनांक- ०४.०४.२०२५                                                                                                                                                                                                                                                                                                                                                                          |  |
| १०, काकागनिया अँड कंपनी, वकील एम. जोषा पॉस्ट ऑफिस बूट, पहिला मजला, खोली क्रमांक ३४, कोलकाता - ७००००२                                                                                                                                                                                                                                                                                                |  |

| कोकण रेल्वे कॉर्पोरेशन लिमिटेड                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |  |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| (भारत सरकारचा उपक्रम)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |  |
| ई-निविदा आमंत्रण सूचना                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |  |
| कोकण रेल्वे कॉर्पोरेशन लिमिटेड, कोकण रेल्वेवरील मर्यादा रेल्वे स्टेशनवरील फूड कोर्टमध्ये स्टॉल क्र. 4 - चापनीज पदार्थ आणि स्टॉल क्र. 8 - एथनिक फूडचे संचालन आणि व्यवस्थापन करण्यासाठी कंत्राट वाटप करण्यासाठी पात्र कंत्राटदारांकडून आयआरईपीएस पोर्टलवर ई-टेंडरिंगद्वारे खुली निविदा आमंत्रित करीत आहे. <b>निविदा सूचना क्र: एमएओ-1603१(11)/1/2022-सीओएमएमएम दिनांक: 10/04/2025. ऑनलाईन बोली करू करण्याची शेवटची तारीख: 02/05/2025 रोजी 15.30 वाजेपर्यंत.</b> मॅन्युअल ऑफर स्वीकारल्या जाणार नाहीत. तपशील आणि सहभागासाठी कृपया <a href="http://www.ireps.gov.in">www.ireps.gov.in</a> वेबसाईटला भेट द्या. शुद्धिपत्र/परिशिष्ट फक्त या वेबसाईटवर प्रसिद्ध केले जाईल. |  |

| परिचय                                                                                                                                                                                                                                                                                                                                                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| २५ मार्च २०२५ रोजी प्रकाशित झालेल्या पहिल्या कॉर्डी - जी करिता वेळ वित्तारसाठी महाराष्ट्रामध्ये कार्यरत असलेल्या 'बॉम्बे इन्फ्रास्ट्रक्चर इंडिया लिमिटेड' या रिअल इस्टेट उपक्रमासाठी स्वार्थ अभियंती आलेखन (भागीय दिवाळखोरी आणि दिवाळखोरी मंडळ्या (कॉर्पोरेट व्यक्तीसाठी दिवाळखोरी निराकरण प्रक्रिया) विनियम, २०१६ च्या नियम ३६ए च्या उप-नियम (१) अंतर्गत) |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| संबंधित तपशील                                                                                                                                                                                                                                                                                                                                              |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| १ पॅन आणि CIN/LLP क्रमांकासह कॉर्पोरेट कर्जदाराचे नाव                                                                                                                                                                                                                                                                                                      | बॉम्बे इन्फ्रास्ट्रक्चर इंडिया लिमिटेड<br>CIN: AACB0365P<br>CIN: U45200MH2006PLC159155                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
| २ नोंदणीकृत कार्यालयीय पत्ता (एमसीए रेकॉर्डनुसार)                                                                                                                                                                                                                                                                                                          | प्लॉट १६, प्लॉट १७, प्लॉट १८, प्लॉट १९, प्लॉट २०, प्लॉट २१, प्लॉट २२, प्लॉट २३, प्लॉट २४, प्लॉट २५, प्लॉट २६, प्लॉट २७, प्लॉट २८, प्लॉट २९, प्लॉट ३०, प्लॉट ३१, प्लॉट ३२, प्लॉट ३३, प्लॉट ३४, प्लॉट ३५, प्लॉट ३६, प्लॉट ३७, प्लॉट ३८, प्लॉट ३९, प्लॉट ४०, प्लॉट ४१, प्लॉट ४२, प्लॉट ४३, प्लॉट ४४, प्लॉट ४५, प्लॉट ४६, प्लॉट ४७, प्लॉट ४८, प्लॉट ४९, प्लॉट ५०, प्लॉट ५१, प्लॉट ५२, प्लॉट ५३, प्लॉट ५४, प्लॉट ५५, प्लॉट ५६, प्लॉट ५७, प्लॉट ५८, प्लॉट ५९, प्लॉट ६०, प्लॉट ६१, प्लॉट ६२, प्लॉट ६३, प्लॉट ६४, प्लॉट ६५, प्लॉट ६६, प्लॉट ६७, प्लॉट ६८, प्लॉट ६९, प्लॉट ७०, प्लॉट ७१, प्लॉट ७२, प्लॉट ७३, प्लॉट ७४, प्लॉट ७५, प्लॉट ७६, प्लॉट ७७, प्लॉट ७८, प्लॉट ७९, प्लॉट ८०, प्लॉट ८१, प्लॉट ८२, प्लॉट ८३, प्लॉट ८४, प्लॉट ८५, प्लॉट ८६, प्लॉट ८७, प्लॉट ८८, प्लॉट ८९, प्लॉट ९०, प्लॉट ९१, प्लॉट ९२, प्लॉट ९३, प्लॉट ९४, प्लॉट ९५, प्लॉट ९६, प्लॉट ९७, प्लॉट ९८, प्लॉट ९९, प्लॉट १००, प्लॉट १०१, प्लॉट १०२, प्लॉट १०३, प्लॉट १०४, प्लॉट १०५, प्लॉट १०६, प्लॉट १०७, प्लॉट १०८, प्लॉट १०९, प्लॉट ११०, प्लॉट १११, प्लॉट ११२, प्लॉट ११३, प्लॉट ११४, प्लॉट ११५, प्लॉट ११६, प्लॉट ११७, प्लॉट ११८, प्लॉट ११९, प्लॉट १२०, प्लॉट १२१, प्लॉट १२२, प्लॉट १२३, प्लॉट १२४, प्लॉट १२५, प्लॉट १२६, प्लॉट १२७, प्लॉट १२८, प्लॉट १२९, प्लॉट १३०, प्लॉट १३१, प्लॉट १३२, प्लॉट १३३, प्लॉट १३४, प्लॉट १३५, प्लॉट १३६, प्लॉट १३७, प्लॉट १३८, प्लॉट १३९, प्लॉट १४०, प्लॉट १४१, प्लॉट १४२, प्लॉट १४३, प्लॉट १४४, प्लॉट १४५, प्लॉट १४६, प्लॉट १४७, प्लॉट १४८, प्लॉट १४९, प्लॉट १५०, प्लॉट १५१, प्लॉट १५२, प्लॉट १५३, प्लॉट १५४, प्लॉट |